

**Central Administrative Tribunal
Principal Bench**

**CP-22/2018
in
OA- 141/2015**

New Delhi, this the 31st day of August, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Suraj Chaudhary
S/o Sh. Kanwar Pal Singh
R/o Town Post – Inn, Tehsil – Kairna
Moh – Jaysingh, U.P. – 247778. ...Petitioner

(None) Versus
Ashima Khurana
Chairman, Staff Selection Commission
Block no. 12, CGO Complex
Lodhi Road, New Delhi – 110003 ...Respondent

(By Advocate : Mr. Gyanendra Singh)

ORDER (ORAL)

Hon'ble Ms. Nita Chowdhury, Member (A)

None for the petitioner.

2. When this matter is taken up for hearing, learned counsel for the respondent shows a compliance affidavit and a copy of the communication made to user department, i.e. C&AG(N) for appointment of the applicant in this matter.
3. In view of the above, the respondent has substantially complied with the order of this Tribunal. Accordingly, the CP is closed. Notice issued to the respondent is discharged.

**(S.N. Terdal)
Member (J)**

/anjali/

**(Nita Chowdhury)
Member (A)**